RAJYA SABHA

Statement-II

List of items which are permitted to be carried in hand baggage

- 1. Walking stick
- 2. Umbrella (folding type)
- 3. Feeding bottle
- 4. Shaving kit, excluding razor blade and straight razors
- 5. Medicines required during flight like Asthma inhaler etc.
- Laptops
- 7. Cell phones
- 8. Pickles.

All these items will be subjected to prescribed security checks.

Airspace management

649. SHRI RAMADHAR KASHYAP:
SHRI C. RAMACHANDRAIAH:
SHRIMATI KAMLA MANHAR: Will the Minister of
CIVIL AVIATION be pleased to state:

- (a) whether Government are contemplating to make airspace management more flexible which will lead to ten to fifteen per cent expansion in the Indian air space;
 - (b) if so, the details thereof;
- (c) whether at present airspace is divided between civil and military operations and if so, the percentage of air space available to military organizations and civilian aircrafts; and
- (d) whether the civil and Indian air force authorities have discussed air safety measure and if so, the outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDI): (a) and (b) Yes, Sir. However, the flexible use of airspace is only to permit civil aircraft to use the airspace exclusively reserved for military purposes for optimum utilization of Indian airspace but not for expansion of the existing Indian airspace.

- (c) Yes, Sir. Airspace available to military and civil aircraft is 35% and 65% of the total of the Indian airspace respectively.
- (d) Discussion with Indian Air Force on air safety measures have taken place from time to time including flexible use of airspace.

Enquiry into Air Deccan aircraft accident

650. SHRI K. KALAVENKATA RAO: SHRI C. RAMACHANDRAIAH: SHRIMATI KAMLA MANHAR: SHRI ABANI ROY:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the inaugural flight of Air Deccan caught fire at Hyderabad Airport due to the failure of engine; and
- (b) whether Government have instituted an inquiry into the incident and grounded/cancelled the licence of Air Deccan till the Inquiry Committee report is received and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDI): (a) and (b) On 24.9.2003, the left engine of ATR 42 aircraft VT-ADB, owned by Avions De Transport Regional (ATR) and operated by M/s Air Deccan Private Limited, caught fire at Hyderabad Airport. Government has ordered an investigation into the incident. Appropriate action would be taken on the basis of findings and recommendations of the investigation report.

Anti-hijacking measures by Al and IA

- 651. SHRI RAMA MUNI REDDY SIRIGIREDDY: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) the details of anti-hijacking measures that Indian Airlines and Air India are adopting;
- (b) whether it is a fact that according to the rules of the civil aviation, all commercial aircrafts should seal their cockpits as a measure against hijacking;